# LOK SABHA UNSTARRED QUESTION NO. 116 TO BE ANSWERED ON 4<sup>th</sup> FEBRUARY, 2019

#### **Opening up of Retail Outlets**

## †116. SHRIMATI RAMA DEVI: SHRI HARISHCHANDRA CHAVAN: SHRI CHANDRA PRAKASH JOSHI:

पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it takes six months to two years to open a Retail Outlet (RO) for petroleum products in the country and if so, the details thereof along with the reaction of the Government thereto;
- (b) the mechanism adopted by the Government to check corruption due to delay in processing license to applicants along with efforts made by the Government to open RO and LPG distributorship within three months;
- (c) the number of petrol pumps presently being operated in the country, company/State/UT-wise;
- (d) the details of refineries operating in the country at present along with number and quantum of products produced by the said refineries, quantity/refinery/product-wise; and
- (e) if so, the number of petrol pumps likely to be allotted in the near future along with the steps taken by the Government in this regard?

#### **ANSWER**

पेट्रोलियम एवं प्राकृतिक गैस मंत्री (श्री धर्मेन्द्र प्रधान)

# MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) Oil Marketing Companies (OMCs) have intimated that as per the Dealer Selection Guidelines in case of Retail Outlets (ROs), the following time period for certain important activities have been prescribed:-

Notice of advertisement	30 days
Minimum notice period to candidate for Draw of Lots / Bid	10 days
Time for submission of documents / Initial Security Deposit by selected candidate	10 days
Additional time in case of non-submission of documents by selected candidate in 10 days	10 days
Receipt of response from selected candidate on rectifiable deficiencies documents	21 days

Further the selection process involves the following:-

Intimation to the candidate regarding date and time for	10 days
visit of committee for land evaluation	
Intimation to the candidate regarding date and time of	10 days
Field Verification of Credentials (FVC)	
Time given for grievance re-dressal against selected candidate before issuance of LOI after declaration of	30 days
results of draw of lots / bidding process	

Considering the above & time required for other activities, Statutory / NHAI clearance for setting up of Retail Outlets on Highways, disposal of complaints received, if any, etc. it takes on an average six months to two years for setting up of Retail outlets depending on the location i.e. in Rural markets or on Highways.

To simplify the process, Oil Marketing Companies (OMC) have implemented new Dealership Selection Guidelines w.e.f. 24.11.2018 with simplified and user friendly On-line application facility & selection process through Draw of Lots / Bidding Process. State Governments have also been requested to introduce single window clearance for various statutory approvals to be granted by the State Governments.

- (b) A well-defined Grievance Redressal Mechanism has been published in the Brochure issued by the OMCs. Complaints with verifiable facts are investigated by a Senior Level Officer by providing opportunity to the complainant to substantiate the allegations along with supporting documents.
- (c) State/UT/OMC-wise number of petrol pumps being operated by OMCs in the country as on 01.01.2019 is given in Anneuxre-1.
- (d) The details of Refineries operating in the Country and product wise quantity produced during 2017-18 are given in Annexure-2 & Annexure-3 respectively.
- (e) Oil Marketing Companies (OMCs) have informed that expansion of Retail Outlet network is a continuous process to ensure adequate availability of motoring fuels like petrol and diesel throughout the country. Recently, OMCs have issued advertisements for award of new Retail Outlet dealerships on 25.11.2018 and 14.12.2018. A total number of 78,688 locations including 24,694 in various rural areas have been included under the said advertisements on pan India basis by the OMCs.

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Annexure - 1

Annexure referred to in reply to part (c) of Lok Sabha Unstarred Question No.116 for answer on 4.2.2019 asked by Shrimati Rama Devi & Others, Hon`ble MPs regarding Opening up of Retail Outlets.

OMC - State/UT-wise number of existing petrol pumps as on 01.01.2019						
State	IOC	BPC	HPC			
Andaman & Nicobar	14	0	0			
Andhra Pradesh	1271	752	1005			
Arunachal Pradesh	58	15	0			
Assam	533	154	104			
Bihar	1509	678	538			
Chandigarh	21	10	11			
Chhattisgarh	542	303	384			
Dadar & Nagar Haveli	11	4	11			
Daman & Diu	11	7	11			
Delhi	189	107	98			
Goa	31	49	37			
Gujarat	1326	857	836			
Haryana	1476	444	766			
Himachal Pradesh	230	71	124			
Jammu & Kashmir	229	141	139			
Jharkand	507	336	290			
Karnataka	1930	1038	972			
Kerala	903	488	607			
Lakshdweep	0	0	0			
Madhya Pradesh	1470	997	924			
Maharashtra	1998	1811	1724			
Manipur	75	21	0			
Meghalaya	120	45	30			
Mizoram	32	5	3			
Nagaland	49	11	3			
Odisha	793	442	334			
Pondicherry	80	34	40			
Punjab	1723	623	902			
Rajasthan	1821	898	1076			
Sikkim	20	23	7			
Tamil Nadu	2199	1440	1277			
Telangana	1037	646	754			
Tripura	65	4	0			
Uttar Pradesh	3773	1469	1674			
Uttrakhand	265	121	177			
West Bengal	1148	608	499			
Grand Total	27459	14652	15357			

Annexure referred to in reply to part (d) of Lok Sabha Unstarred Question No.116 for answer on 4.2.2019 asked by Shrimati Rama Devi & Others, Hon`ble MPs regarding Opening up of Retail Outlets.

**Details of Refineries operating in the Country:-**

Sr.	Refinery Location	Name Plate						
No.			Capacity (MMTPA)*					
PSU Refineries								
1	Digboi, Assam		0.650					
2	Guwahati, Assam		1.000					
3	Barauni, Bihar	7	6.000					
4	Koyali, Gujarat		13.700					
5	Bongaigaon, Assam	Indian Oil Corporation	2.350					
6	Haldia, West Bengal	Limited	7.500					
7	Mathura, U.P		8.000					
8	Panipat, Haryana		15.000					
9	Paradip, Odisha		15.000					
10	Mumbai,Maharashtra	Hindustan Petroleum	7.500					
11	Visakhapatnam, Andhra Pradesh	Corporation Limited	8.300					
12	Mumbai, Maharashtra	Bharat Petroleum	12.000					
13	Kochi, Kerala	Corporation Limited	15.500					
14	Manali, Tamil Nadu	Chennai Petroleum	10.500					
15	Nagapattinam, Tamil Nadu	Corporation Limited	1.000					
16	Numaligarh, Assam	Numaligarh Refinery Limited	3.000					
17	Mangalore, Karnataka	Mangalore Refinery and Petrochemicals Limited	15.000					
18	Tatipaka,	Oil and Natural Gas	0.066					
	Andhra Pradesh	Commission						
Total			142.066					
		JV Refineries						
19	Bina, Madhya Pradesh	Bharat Oman Refinery Ltd.	6.000					
20	Bathinda, Punjab	HPCL Mittal Energy Ltd.	11.300					
Total	, , ,	. 37	17.300					
	Priva	te Sector Refineries						
21	DTA-Jamnagar, Gujarat	Reliance Industries Limited	33.000					
22	SEZ, Jamnagar, Gujarat		35.200					
23	Vadinar, Gujarat	Essar Oil Limited	20.000					
Total			88.200					
Grand	d Total		247.566					

<sup>\*</sup>MMTPA-Million Metric Tonne Per Annum

Annexure referred to in reply to part (d) of Lok Sabha Unstarred Question No.116 for answer on 4.2.2019 asked by Shrimati Rama Devi & Others, Hon`ble MPs regarding 'Opening up of Retail Outlets'.

### Refinery-wise and Product-wise Petroleum Products produced during 2017-18

(Figs in TMT)

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Refinery	LPG	MS	Naphtha	ATF	SKO	Diesel	Furnace Oil	Bitumen	Lube Oil	Petcoke	Others *	Total
IOC-Guwahati	43	231	32	44	70	654				64	3	1142
IOC-Barauni	325	884	522		613	2876	9	7		161	110	5507
IOC-Koyali	489	2271	574	432	416	7109	413	520		703	344	13271
IOC-Haldia	218	697	513	497	677	2634	950	544	166		271	7167
IOC-Mathura	477	1508	392	637	280	3696	1121	840			198	9151
IOC-Digboi	19	119	-1		5	394	32			46	52	665
IOC-Panipat	744	1816	1746	1370	386	7508	341	365		912	700	15889
IOC-Bongaigaon	62	261	138	41	140	1412	39			138	10	2241
IOC-Paradip	819	2370	11	526	250	5268				1088	1115	11447
BPC-Mumbai	448	2463	730	990	186	6521	948	567	262		521	13638
BPC-Kochi	955	2387	738	623	113	7053	151	240		687	361	13307
HPC-Mumbai	451	1549	426	458	203	3094	726	564	439		218	8126
HPC-Visakh	382	1803	199	127	190	4415	1040	627			118	8901
CPCL-Manali	316	1107	558	795	167	4419	1028	472	169	75	225	9331
CPCL-Narimanam	17		197		24	180					84	502
NRL-Numaligarh	60	615	-9	76	71	1867				85	59	2823
MRPL-Mangalore	877	1375	1606	1396	63	6487	737	148		744	1218	14650
ONGC-Tatipaka			33		6	14					22	75
RIL-Jamnagar	599	1449	6336	2850		9380	809			2957	9180	33561
RIL-SEZ, Jamnagar	1019	8925	2919	2140		15756	675			3514	9231	44178
Nayara Energy Ltd, Vadinar	974	3325	1033	779	54	10433	-2	373		2340	448	19758
BORL-Bina	203	1159	58	633	224	3345				359	114	6094
HMEL-Bathinda	675	1469	33	174	221	3938		9		881	969	8370

\*Others include Sulphur, Solvents, Speciality Products and Petrochemicals

Source : MoP&NG Statistics 2017-18